

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1570
ANSWERED ON:02.08.2000
NATIONAL FISHERMEN WELFARE SCHEME
SULTAN SALAHUDDIN OWAISI

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government provide funds to state Governments for construction of houses, community centres and tube-wells for development of model fishermen villages under the National Welfare Fishermen scheme;
- (b) if so, the total number of schemes forwarded by Andhra Pradesh to Union Government for this purpose;
- (c) the total number of houses constructed during the last three years under this scheme;
- (d) whether Andhra Pradesh Government has utilized all the funds provided for these purposes;
- (e) if so, the details thereof; and
- (f) if not, the reasons for non-utilisation of the funds by the State?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. DEBENDRA PRADHAN)

(a): Yes, Sir. The Development of Fishermen Villages component of the Centrally Sponsored National Scheme of Welfare of Fishermen provides for construction of houses, tube-wells and community halls in fishermen villages. The cost of construction is shared equally between the Central Government and the State Government subject to the a ceiling of Rs.40,000/- per house, Rs.30,000/- per tube-well and Rs.1,75,000/- per community hall, in case of Union Territories, the entire cost is met by the Central Government.

(b): During the last three years ;the details of projects under this scheme received from the Government of Andhra Pradesh are as follows:-

S.No.	Year	Number of Houses, Tube-wells & Community Halls Proposed for Construction by the Government of A.P.
-------	------	---

1. 1997-1998 1460 houses

2. 1998-1999 3000 houses

3. 1999-2000 250 tubewells 15 community halls

Total 4460 houses 250 tubewells & 15 community halls

(c)to(f): During the period 1997-98 to 1999-2000, a total of 4460 houses, 250 tube-wells and 15 community halls were sanctioned by Government of India for the State of Andhra Pradesh under Development of Fishermen Villages component of the National Scheme of Welfare of Fishermen. A sum of Rs.177.20 lakh was also released as Central share for this purpose. The construction of houses, which is under taken under this component normally spills over to more than one financial year. The central assistance is, therefore, also released accordingly. The State Government has completed construction of 811 houses till date, of the houses sanctioned prior to 1997-98.

The Government of Andhra Pradesh has not utilized a sum of Rs.177.20 lakh released to them as Central share of assistance during the period 1997-98 to 1999-2000, presumably due to budgetary constraints.